NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CP/208/CAA/2017

IN

PETITION NUMBER

: CA/102/CAA/2017

NAME OF THE PETITIONER(S)

: MEENA INTEGRATED TEXTIMES INFRA LTD

NAME OF THE RESPONDENT(S)

: ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. MANIVAMMAN. JHJ

AR FOR OL

Cornor for Petr.

ORDER

Counsel for applicant present. Representative of Official Liquidator present. Heard. Order is reserved.

- Sed -

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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